

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4503  
ANSWERED ON:19.12.2014  
BANK IN PRIVATE BUILDING  
Tripathi Shri Sharad

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of public sector banks functioning in rented building, bank-wise;
- (b) the number of buildings whose rent contracts have not been renewed even where after their expiry period resulting in increasing of unnecessary burden of litigations;
- (c) whether the Government proposes to issue any guidelines in order to check unnecessary litigations in this regard; and
- (d) if so, the details thereof?

**Answer**

The Minister of State in the Ministry of Finance (SHRI JAYANT SINHA)

(a) & (b): Bank wise details are at Annex.

(c) & (d): Government of India issued an advisory to all Public Sector Banks on 27.7.2012 that the banks must ensure to renew all leases as per the contractual arrangement and the renewal must be agreed to at least six months prior to the expiry of the lease so that the bank has time to look for new premises in case it is not able to come to an understanding with the landlord. Further, as a part of customer relationship, the bank may list out these cases pending for renewal in the Board once in six months.